

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**14. IA 2871/2022 IA 2206/2022 IA 526/2023 IA 615/2023 IA
934/2023 in C.P. (IB)/1896(MB)2018**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2024**

**NAME OF THE PARTIES:- IA 2206/2022 Vinit Gangwal Vs.
Anand Arya
IA 2871/2022 Vinit Gangwal V/s. Amit
Mahendrabhai Shah
IA 3239/2022 Sarla Performace Fibers
Ltd V/s. Blue Blends
IA 526/2023 UB Stainless Ltd V/s.
Vinit Gangwal
IA 615/2023 Salonah Tea Pvt. Ltd. Vs.
Vinit Gangwal
IA 934/2023 IA 5175/2023 Ub
Equipments Pvt. Limited V/s. Vinit
Gangwal
IN THE MATTER OF
Sarla Performance Fibers Ltd
V/s
Blue Blends India Limited**

**Section: 60(5), Rule 11 of NCLT, 2016 Sec 25(j) Sec 30 U/s 9 of
Insolvency and Bankruptcy Code, 2016**

ORDER

Counsel, Feroze Patel a/w Dimple Vora appeared for the Applicants in IA 526 of 2023, IA 615 of 2023 and IA 934 of 2023 and Respondent nos. 5 to 7 in IA 2206 of 2022, Counsel, Indrajeet Hingane appeared for the Resolution Applicant, PCA, Raghunath Sarangapani appeared for the Resolution Professional and Counsel, Sanjay Bhat appeared for the IDBI Trusteeship Service. By consent of the parties list all these Applications on **10.05.2024**.

Sd/-

**ANIL RAJ CHELLAN
Member (Technical)**

ANKIT

Sd/-

**KULDIP KUMAR KAREER
Member (Judicial)**